Annexure-1

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

NIL			NC	<u>S</u>
_		-	No. C	
NIL			creditor	ame of
NIL	receipt	Date of	rece	Name of Details of claim
NIL	receipt claimed	Amount	received	
NIL	claim admitted	Amount of		De
NIL	claim	Date of Amount Amount of Nature of Amount		
NIL	covered by security interest	Amount		etails of cla
NIL	e 2	Amount	Details of claim admitted	
NIL	related party?	Whether		
NIL	0 _	% of		
NIL		claim	contingent	Amount of
NIL			contingent dues, that may be set- off of claim claim under	Amount of Amount of any mutual
Z F	admitted	not	of claim	Amount
NL NL		verification		Amount Amount of Remarks,
NE NE			if any	Remarks,

The state of the s

* (No. IBBI/IPA-001/IP-P00540/2017-18/

Jitender Kothari
Interim Resolution Professional of CIRP of
ND S Art World Private Limited
IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023